

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'C', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER
AND
SHRI K.NARASIMHA CHARY, JUDICIAL MEMBER
(THROUGH VIDEO CONFERENCING)**

ITA No.6189/Del/2017
Assessment Year: 2013-14

Jindal Stainless Steelway Ltd., Jindal Centre-12, Bhikaji Cama Place, New Delhi PAN No.AABCJ4346C	Vs	DCIT Circle -13 (2) New Delhi
		(RESPONDENT)

Appellant by	Sh. Nippun Mittal, Advocate
Respondent by	Sh. Anima, Sr. DR

Date of hearing:	20/07/2021
Date of Pronouncement:	20/07/2021

ORDER

PER N. K. BILLAIYA, AM:

This appeal by the assessee is preferred against the order of the CIT(A)-5, Delhi dated 18.07.2017 pertaining to A.Y. 2013-14.

2. The Counsel for the assessee moved an application stating that the assessee company is no more interested in pursuing the appeal and sought permission to withdraw the appeal.

3. On such concession the appeal of the assessee is dismissed as withdrawn.

4. Decision announced in the open court in the presence of both the representatives on 20.07.2021.

Sd/-
(K.NARASIMHA CHARY)
JUDICIAL MEMBER

Sd/-
(N. K. BILLAIYA)
ACCOUNTANT MEMBER

NEHA

Date:-20.07.2021

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1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI

Date of dictation	20.07.2021
Date on which the typed draft is placed before the dictating Member	20.07.2021
Date on which the typed draft is placed before the Other member	20.07.2021
Date on which the approved draft comes to the Sr.PS/PS	20.07.2021
Date on which the fair order is placed before the Dictating Member for Pronouncement	20.07.2021
Date on which the fair order comes back to the Sr. PS/ PS	20.07.2021
Date on which the final order is uploaded on the website of ITAT	20.07.2021
Date on which the file goes to the Bench Clerk	
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	